

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
I.A. No. 55 of 2010 in
Appeal No. 129 of 2008**

Dated: 3rd March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

NTPC Ltd. ... Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K.
Ganesan & Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 06.04.2010.

Dasti service is permitted.

Post the matter on **06.04.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Surekha/zaheer